

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B. A. No. 878 of 2021**

.....  
Pappu Ansari @ Tabrez Khan ..... Petitioner  
Versus  
The State of Jharkhand ..... Opposite Party

.....  
**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mr. Faiz Ur Rahman, Advocate  
For the State : Mr. Manoj Kr. Mishra, APP

.....  
The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

.....

03/25.03.2021 Office is directed to call for the case diary from the court concerned and put up this case after receipt of the same.

**(Rajesh Kumar, J.)**

Shahid/